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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CRL.REV.P. 1155/2023 CRL.M.A. 29526/2023**
SALIM MALIK @MUNNAPetitioner

Through: Ms. Nitya Ramakrishnan, Sr. Adv Mr.
Archit Krishna, Ms. Tamanna Pankaj
Ms. Priya Vats and Ms. Stuti Rai,
Advocates.

versus

STATE (NCT OF DELHI)Respondent
Through: Mr. Daksh Pandey, Advocate for Mr.
Madhukar Pandey, SPP along with
Mr. Aviral Bansal, Advocate.

CORAM:
HON'BLE MR. JUSTICE ANISH DAYAL

% **ORDER**
09.10.2024

1. In view of the Full Court Reference, list on 18th October, 2024.
2. Order be uploaded on the website of this Court.

ANISH DAYAL, J

OCTOBER 9, 2024/RK